- (vi) Structure of domestic competition needs improvement.
- (vii) Inadequate media exposure to promote physical education and Sports.
- (viii) Lack of sports infrastructure] end under-utilisation thereof.
- (b) National Sports Federations are primarily responsible for performance of sportspersons in sports events for their respective disciplines and therefore they are mainly accountable. Government has been issuing guidelines to the Federations from time to time for bringing overall improvement in their functioning and greater professionalism and fairness in the management of the sport.
- (c) Government have already taken a number of steps to improve performance in the field of sports. These steps include the fallowings:-
 - 1. The Government recognises the need to select the events and disciplines for the 1998 Asian Games carefully and then concentrate the rcsouvces and expertise on them over a longer duration.
 - 2. Concerted efforts are being made to improve the standard of performance of our juniors by providing them with intensive training.
 - 3. The scheme of Sports Authority of India for grooming talented young children are being streamlined.
 - 4. Efforts are also being made to establish sports Academies in selected disciplines in coordination with the concerned National Federations, Public and Private Sector Undertakings and Sports Authority of India.
 - 5. National Sports Federations have been asked to prepare Long Term Development Plans for the Olympics and Asian Games disciplines and as part of the plan a four year development plan coinciding with the Asian Games cycle is being prepared. These plans would cover areas such as athlete development, coaching and official development, growth of clubs,

domestic tournaments and international tournaments, equipment and scientific support, professional and financial management development.

to Questions

6, The guidelines for giving assistance and encouragement to National Sports Federations are being revised with a view to achieve a clear demar. cation and indentification of the role and responsibility of the agencies involved in sport? development and to improve their management practices.

Declaration of B.A (final) corospondance course results

1759. SHRI VIRENDRA KATARIA: DR. SANJAYA SINH:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that the results of B.A. (Final) Correspondence Course. Delhi. University are generally declared very late every year in comparison with the results of: regular students and as a result thereof the students of Correspondence Course do not get admission in M.A./L.L.B and other professional Course?
 - (b) if so, what are the reasons therefor;
- (c) whether Government propose to issue instructions to the University to declare both the results (Regular and Correspondence Course) simultaneously during the current year; and
- (d) if so, the details thereof and if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) According to the information furnished by the University of Delhi, so far as the final year examinations are concerned, the annual examinations both in respect of regular students and the students of School of Correspondence Course

held simultaneously and the results are declared in such a manner that they are able to seek, admissions to Post-Graduate and other Professional Courses in time, if they are otherwise eligible.

(b) to (d) Do not arise.

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Grants to Sports Federations

1760. SHRI VIRENDRA KATARIA: DR. SANJAYA SINH:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) what are norms prescribed for extending grants to sports Federations and whether there is any mechanism to monitor their activities;
 - lb) if so, the detatls thereof;
- (c) the details of grants given to various Sports Federations during the last- three years;
- Id) whether ally action was taken against the Federation which did not adhere to the condition prescribed to Government, and
- (e) if so, the names of those federations and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) and (b) Government extend grants to recognised National Sports Federations (NSF) as per norms detailed below:—

National Championships:

An assistance upto Rs. 50,000/- is being given far organising each championship for Sub-Junior and Senior. If the championship is for men and women simultaneously for above categories, assistance of upto Rs. 75,000/- each is given to them. For all the three championships held together, grant of Rs. 1.12,500/- is given to the Federation.

However for becoming eligible for grants, the National Federations have to ensure participations of 3/4th of the states.

Asian International Tournaments in India:

Grants upto Rs. 3,00,000/- and RS. 5,00.0001- are given to NSF's for assistance towards holding of an Asian/ International tournament in India. Admissible assistance is worked out on the basis of reimbursement at the rate of Rs. 700/. per sportsperson per day in 'A' Class City and Rs, 500/- per sportsperson per day for other cities.

International Participation Abroad:

Return air fare by excursion class, if available, failing which by economy class is being borne by this Department for teams cleared at Government cost.

Salary of Assistant Secretary:

Government is reimbursing salary of Assistant Secretaries of NSFs in the scale of Rs. 1640-2900 with D.A. as admissible to Central Government Employees.

Holding of Coaching, Camps/providing Equipments and Foreign Coachess,

Coaching Camps, Sports equipments and foreign coaches (in selected disciplines) are also provided at Government cost.,

To monitor the activities of sports Federation, the grants released to every Federation is being monitored by keeping individual record of each sanction. The Federation is required to submit performance reports and utilisation certificates of the grants. The second instalment of grant is released after the submission of audited accounts and performance report fy the Federation,

(c) A statement, indicating grants given to various sports Federations is enclosed (See below) in addition, grants as below was niven to Sports Authority of India for purchase of Sports eqip-